

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 325

Dated: 24.07.2015

In partial modification to the High Court Order No. 296 dated 14.07.2015 services of Sh. Farooq Ahmad Bhat, Forest Magistrate, Srinagar are placed at the disposal of Hon'ble the Chief Justice for being adjusted in the Registry instead of Sh. Aijaz Ahmad Khan and Sh. Aijaz Ahmad Khan, shall continue as Sub Judge/CJM, Ganderbal.

By Order

[Signature]
24-7-2015
(Kaneez Fatima)
Registrar General

No: 7795-7010/45

Dated: 24.07.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Principal District & Sessions Judges, _____,
6. Chief Judicial Magistrate, Ganderbal,
7. Forest Magistrate, Srinagar,
8. Incharge, Statistical Section, High Court of J&K, Main Wing, Srinagar,
.....for information & necessary action.
9. Incharge NIC for uploading the same on website.
10. Order file.

[Signature]
24-7-2015
Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

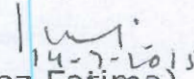
ORDER

No: 300

Dated: 14.07.2015

In the interest of administration, Sh. Wangial Tsering,
Munsiff, Zanskar, is transferred and posted as Munsiff, Khaltsi.

By Order

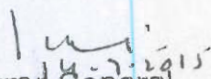

(Kaneez Fatima)
Registrar General

No: 7096-7103/AS

Dated: 14.07.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship,
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Principal District & Sessions Judges, Leh/Kargil,
6. Munsiff, Zanskar/Khaltsi,
7. Sh. _____,
.....for information & necessary action.
8. Incharge NIC for uploading the same on website.
9. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 296

Dated: 14.07.2015

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

(1) Principal District & Sessions Judges
/District & Sessions Judges:

S/Shri:

1. Sanjay Kumar Gupta, Principal District & Sessions Judge, Rajouri, is transferred and posted as Principal District & Sessions Judge, Jammu, vice Rakesh Sagar Jain.
2. Rakesh Sagar Jain, Principal District & Sessions Judge, Jammu, is transferred and posted as Principal District & Sessions Judge, Udhampur, vice Ramesh Kumar Wattal.
3. Ramesh Kumar Wattal, Principal District & Sessions Judge, Udhampur, is transferred and posted as Member, J&K Special Tribunal, Jammu, against available vacancy.
4. Mohan Lal, Member, J&K Special Tribunal, Srinagar, is transferred and posted as Principal District & Sessions Judge, Samba, vice Inder Singh.
5. Inder Singh, Principal District & Sessions Judge, Samba, is transferred and posted as Principal District & Sessions Judge, Rajouri, vice Sanjay Kumar Gupta.
6. Ms. Bala Jyoti, Principal District & Sessions Judge, Kishtwar, is transferred and posted as 1st Additional District & Sessions Judge, Jammu, vice Mohan Singh Parihar.
7. Mohan Singh Parihar, 1st Additional District & Sessions Judge, Jammu, is transferred and posted as District & Sessions Judge, Kishtwar, vice Ms. Bala Jyoti.
8. Mohammad Yousuf Wani, Registrar Judicial, Srinagar, is transferred and posted as P.O. MACT, Srinagar, vice Jawad Ahmad.
9. Jawad Ahmad, P. O, MACT, Srinagar, is transferred and posted as Principal District & Sessions Judge, Anantnag, vice Mohammad Akram Choudhary.
10. Mohammad Akram Choudhary, Principal District & Sessions Judge, Anantnag, is transferred and posted as Member, J&K Sales Tax Tribunal, against available vacancy

14-7-2015

11. Subash Chander Gupta, Principal District & Sessions Judge, Kulgam, is transferred and posted as Additional District Judge (Matrimonial cases), Jammu, vice Sham Lal Lalhal.
12. Sham Lal Lalhal, Additional District Judge (Matrimonial Cases), Jammu, is transferred and posted as 2nd Additional District & Sessions Judge, Srinagar, vice Tasleem Arif.
13. Tasleem Arif, 2nd Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Kargil, vice Ashok Kumar.
14. Ashok Kumar, Principal District & Sessions Judge, Kargil, is transferred and posted as Additional District Judge (Bank Cases), Jammu, vice Sanjeev Kumar Bhagat.
15. Sanjeev Kumar Bhagat, Additional District Judge (Bank Cases), Jammu, is transferred and posted as Additional District & Sessions Judge (TADA/POTA), Srinagar, vice Sikender Azam.
16. Sikender Azam, Additional District & Sessions Judge (TADA/POTA), Srinagar, is transferred and posted as Principal District & Sessions Judge, Kupwara, vice Mohammad Ibrahim Wani.
17. Mohammad Ibrahim Wani, Principal District & Sessions Judge, Kupwara, is transferred and posted as Principal District & Sessions Judge, Budgam, vice Syed Tawqeer Ahmad.
18. Rajinder Sapru, 3rd Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Leh, vice Kishore Kumar.
19. Kishore Kumar, Principal District & Sessions Judge, Leh, is transferred and posted as Additional Sessions Judge (Anti-Corruption) Jammu.
20. Naseer Ahmad Dar, Additional District & Sessions Judge, Anantnag, is transferred and posted Additional District & Sessions Judge, Sopore, vice Kousar Ahmad Qureshi.
21. Kousar Ahmad Qureshi, Additional District & Sessions Judge, Sopore, is transferred and posted as P.O, J&K Labour Court & Industrial Tribunal, vice Zubair Ahmad Raza.
22. Zubair Ahmad Raza, P. O, J&K Labour Court & Industrial Tribunal, is transferred and posted as Principal District & Sessions Judge, Kulgam, vice Subash Chander Gupta.
23. Ravinder Nath Wattal, Secretary, High Court, Legal Services Committee, is transferred and posted as Member Secretary, State Legal Services Authority.

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24. Syed Tawqeer Ahmad, Principal District & Sessions Judge, Budgam, is transferred and posted as Principal District & Sessions Judge, Baramulla, vice Shujat Ali Khan.
 25. Shujat Ali Khan, Principal District & Sessions Judge, Baramulla, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Srinagar (newly created post).
 26. Jaffer Hussain Beg, Principal District & Sessions Judge, Poonch, is transferred and posted as P.O. MACT, Jammu vice Madan Lal.
 27. Madan Lal, P. O, MACT, Jammu, is transferred and posted as 1st Additional District & Sessions Judge, Srinagar, vice Mohammad Ashraf Malik.
 28. Mohammad Ashraf Malik, 1st Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Bandipora, vice Puneet Gupta.
 29. Puneet Gupta, Principal District & Sessions Judge, Bandipora, is transferred and posted as Principal District & Sessions Judge, Kathua, vice Vinod Chatterji Koul.
 30. Vinod Chatterji Koul, Principal District & Sessions Judge, Kathua, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Jammu, against available vacancy.
 31. Haq Nawaz Zargar, Additional District & Sessions Judge, Pulwama, is transferred and posted as Additional District & Sessions Judge, Doda, vice Tahir Khursheed Raina.
 32. Tahir Khursheed Raina, Additional District & Sessions Judge, Doda, is transferred and posted as Principal District & Sessions Judge, Poonch vice Jaffer Hussain Beg.
 33. Ms. Shazia Tabasum, 4th Additional District & Sessions Judge, Srinagar, is transferred and posted as Additional District & Sessions Judge, Handwara, vice Parvez Hussain Kachroo.
 34. Parvez Hussain Kachroo, Additional District & Sessions Judge, Handwara, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for being adjusted in the Registry.
 35. Ms. Nighat Sultana, Additional District & Sessions Judge, Rajouri, is transferred and posted as District Judge Leave Reserve, High Court Jammu Wing.
 36. Khalil Ahmad Choudhary, Leave Reserve, High Court (CPC), on his promotion, is posted as Additional District & Sessions Judge, Rajouri, vice Ms. Nighat Sultana.
 37. Ms. Sonia Gupta, Additional District & Sessions Judge, Kathua, is transferred and posted as Additional District & Sessions Judge, Ildhamnur vice Ms. Kalpana Rayn.

14.7.2015

38. Ms. Kalpana Revo, Additional District & Sessions Judge, Udhampur, is transferred and posted as District Judge Leave Reserve, High Court, Jammu.
39. S. C. Kattal, Chief Judicial Magistrate, Jammu, on his promotion is posted as Additional District & Sessions Judge, Kathua, vice Ms. Sonja Gupta.
40. Jatinder Singh Jamwal, Chief Judicial Magistrate, Pulwama, on his promotion is posted as 1st Additional District & Sessions Judge, Baramulla, against available vacancy.
41. Virender Singh Bahu, Chief Judicial Magistrate, Srinagar, on his promotion, is posted as Additional District & Sessions Judge, Pulwama, vice Haq Nawaz Zargar.
42. Rajeev Gupta, Chief Judicial Magistrate, Doda, on his promotion is posted as Additional District & Sessions Judge, Anantnag, vice Naseer Ahmad Dar.
43. Chain Lal Bavoria, Sub Judge/Chief Judicial Magistrate, Kulgam, on his promotion, is posted as 4th Additional District & Sessions Judge, Srinagar, vice Ms. Shazia Tabasum.

(2) Chief Judicial Magistrates/Sub Judges:

44. Suneet Gupta, Sub Judge/Chief Judicial Magistrate, Reasi, is transferred and posted as Chief Judicial Magistrate, Jammu, vice Mr. S. C. Kattal, who stand promoted as District & Sessions Judge.
45. Kamlesh Pandita, Chief Judicial Magistrate, Budgam, is transferred and posted as Chief Judicial Magistrate, Reasi, vice Suneet Gupta.
46. Ms. Masarat Shaheen, Chief Judicial Magistrate, Sopore is transferred and posted as Chief Judicial Magistrate, Srinagar, vice Virender Singh Bahu, who stand promoted as District & Sessions Judge.
47. Mehraj-ud-Din Sofi, Passenger Tax & Electricity Magistrate, Srinagar, is transferred and posted as Chief Judicial Magistrate, Sopore, vice Ms. Masarat Shaheen.
48. Surinder Singh, Sub Judge/Spl. Mobile Magistrate, Jammu (under 13th Finance Commission), is transferred and posted as Passenger Tax & Electricity Magistrate, Srinagar, vice Mehraj-ud-Din Sofi.
- 14-7-2014
49. Mirza Riyaz-ul-Haq, Sub Judge/Electricity Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Kulgam, vice Chain Lal Bavoria, who stand promoted as District & Sessions Judge.

- 50. Manjit Rai, Chief Judicial Magistrate, Kargil, is transferred and posted as Judge Small Causes Court, Srinagar, vice Ms. Masarat Roohi.
- 51. Ms. Masarat Roohi, Judge Small Causes Court, Srinagar, is transferred and posted as Chief Judicial Magistrate, Budgam, vice Kamlesh Pandita.
- 52. Amarjit Singh Langeh, Excise Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Kargil, vice Manjit Rai.
- 53. Ashwani Kumar Sharma, Municipal Magistrate, Jammu, is transferred and posted as Sub Judge Leave Reserve, High Court, vice Yahya Firdous Ahangar.
- 54. Yahya Firdous Ahangar, Sub Judge, Leave Reserve, High Court, is transferred and posted as Chief Judicial Magistrate, Ramban, vice Mohammad Rafiq Chak.
- 55. Mohammad Rafiq Chak, Chief Judicial Magistrate, Ramban, is transferred and posted as Municipal Magistrate, Jammu, vice Ashwani Kumar Sharma.
- 56. Aijaz Ahmad Khan, Sub Judge(CJM), Ganderbal, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for being adjusted in the Registry.
- 57. Mahmud Anwar Al-Nasir, Sub Judge, L.R.P, High Court, is transferred and posted Sub Judge/Spl. Mobile Magistrate, Anantnag (under 13th Finance Commission) vice Shabir Ahmad Malik.
- 58. Shabir Ahmad Malik, Sub Judge/Spl. Mobile Magistrate, Anantnag (under 13th Finance Commission), is transferred and posted as Sub Judge Leave Reserve High Court Wing Srinagar, for being engaged as Central Project Coordinator (CPC), vice Khalil Ahmad Choudhary, who stand promoted as District & Sessions Judge.
- 59. Gowhar Majid Dalal, Joint Registrar (Judicial), High Court Wing, Srinagar, is transferred and posted Sub Judge, Bijbehara, vice Madan Lal.
- 60. Madan Lal, Sub Judge, Bijbehara, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Baramulla (under 13th Finance Commission), vice Ms. Umi Kulsoom.
- 61. Ms. Umi Kulsoom, Sub Judge/Spl. Mobile Magistrate, Baramulla (under 13th Finance Commission), is transferred and posted as City Judge, Srinagar, vice Yash Pal Sharma.
- 62. Yash Pal Sharma, City Judge, Srinagar, is transferred and posted as Excise Magistrate, Jammu, vice Amarjit Singh Langeh.

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63. Abdul Majid Dar, Sub Judge/Spl. Mobile Magistrate, Pulwama (under 13th Finance Commission), is transferred and posted as Chief Judicial Magistrate, Pulwama, vice Jatinder Singh Jamwal, who stand promoted as District & Sessions Judge.
64. Muzzafar Iqbal Khan, District Mobile Magistrate (T), Rajouri, on his promotion, is posted as Sub Judge/Spl. Mobile Magistrate, Pulwama (under 13th Finance Commission), vice Abdul Majid Dar.
65. Amit Sharma, Chief Judicial Magistrate, Leh, is transferred and posted as Sub Judge/Municipal Magistrate. Srinagar, vice Khurshid-ul-Isam.
66. Khurshid-ul-Islam, Sub Judge/Municipal Magistrate, Srinagar, is transferred and posted as Sub Judge (Electricity Magistrate), Pattan, vice Vinod Kumar.
67. Vinod Kumar, Sub Judge(Electricity Magistrate), Pattan, is transferred and posted as Sub Judge(Electricity Magistrate), Jammu, vice Mirza Riyaz-ul-Haq.
68. Om Prakash Thakur-I, Sub Judge, Kupwara, is transferred and posted as Chief Judicial Magistrate, Doda, vice Rajeev Gupta who stand promoted as District & Sessions Judge.
69. Anoop Kumar, Sub Judge, Bhaderwah, is transferred and posted as Sub Judge (Railway Magistrate), Jammu, vice Sandeep Gandotra.
70. Manoj Parihar, Sub Judge, Katra, is transferred and posted as Sub Judge, Bhaderwah, vice Anoop Kumar.
71. Sandeep Gandotra, Sub Judge(Railway Magistrate), Jammu, is transferred and posted as Sub Judge, Katra, vice Manoj Parihar.
72. Amit Kumar Gupta, Sub Judge, Ramnagar, is transferred and posted as Passenger Tax Magistrate, Jammu, vice Om Prakash Bhagat.
73. Om Prakash Bhagat, Passenger Tax Magistrate, Jammu, is transferred and posted as Sub Judge/Spl. Mobile Magistrate (under 13th Finance Commission) Bhaderwah vice Manjit Singh Manhas.
74. Manjit Singh Manhas, Sub Judge/Spl. Mobile Magistrate, Bhaderwah (under 13th Finance Commission) is transferred and posted as City Judge, Jammu, vice Ms. Sandeep Kour.
75. Ms. Sandeep Kour, City Judge, Jammu, is transferred and posted as Sub Judge, Nowshera, vice Ms. Arti Mohan.
76. Ms. Arti Mohan, Sub Judge, Nowshera, is transferred and posted as Sub Judge Leave Reserve High Court Jammu.

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77. Sunil Sangra, Sub Judge/Special Mobile Magistrate, Poonch (under 13th Finance Commission) is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Rajouri (under 13th Finance Commission) vice Ms. Anjum Ara.
 78. Ms. Anjum Ara, Sub Judge/Spl. Mobile Magistrate, Rajouri, (under 13th Finance Commission), is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Jammu (under 13th Finance Commission) vice Surinder Singh.
 79. Ahsan-ullah Parvez Malik, City Munsiff, Srinagar, on his promotion is posted as Sub Judge/Spl. Mobile Magistrate, Poonch (under 13th Finance Commission) vice Sunil Sangra.
 80. Iqbal Ahmad Masoodi, District Mobile Magistrate (T), Sopore, on his promotion is posted as Sub Judge, Kupwara, vice Mr. Om Prakash Thakur-I.
 81. Ms. Renu Dogra, Munsiff Majalta, on her promotion is posted as Sub Judge, Ramnagar, vice Amit Kumar Gupta.
 82. Ms. Sudesh Sharma, Munsiff, Kathua, on her promotion, is posted as Sub Judge Leave Reserve, High Court Jammu.
 83. Ms. Spalzes Angmo, Munsiff/Addl. Mobile Magistrate, Nobra (under 13th Finance Commission), on her promotion is posted as Sub Judge/Spl. Mobile Magistrate, Leh (under 13th Finance Commission).
 84. Ms. Rajni Sharma, L. R. High Court is transferred and posted as Forest Magistrate, Srinagar, vice Farooq Ahmad Bhat.
 85. Farooq Ahmad Bhat, Forest Magistrate, Srinagar, is transferred and posted as Sub Judge(CJM), Ganderbal, vice Aijaz Ahmad Khan.

(3) Munsiffs (Judicial Magistrate 1st Class):

86. Imtiyaz Ahmad Lone, Munsiff, Kupwara, is transferred and posted as Munsiff, Budgam, vice Sheikh Gowhar Hussain.
87. Sheikh Gowhar Hussain, Munsiff, Budgam, is transferred and posted as City Munsiff, Srinagar, vice Ahsan-ullah Parvez Malik, who stand promoted as Sub Judge.
88. Adnan Syed, Munsiff, Kishtawar is transferred and posted as Sub Registrar, Jammu, vice Khem Raj.
89. Khem Raj, Sub Registrar, Jammu, is transferred and posted as Munsiff, Kishtawar, vice Adnan Syed.
90. Touseef Ahmad Magray, Munsiff, Udampur, is transferred and posted as Munsiff, Majalta vice Ms. Renu Dogra, who stand promoted as Sub Judge.

14-7-2013

91. Salah-ud-Din Ahmad, Munsiff, Mahore, is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, R. S. Pura (under 13th Finance Commission) vice Ms. Archana Charak.
92. Ms. Archana Charak, Munsiff/Addl. Spl. Mobile Magistrate, R. S. Pura (under 13th Finance Commission) is transferred and posted as Munsiff, Bishnah, vice Ms. Shabnam Sheikh.
93. Ms. Shabnam Sheikh, Munsiff, Bishnah, is transferred and posted as Munsiff Leave Reserve, High Court Jammu.
94. Sushil Singh, Munsiff/Addl. Spl. Mobile Magistrate, Billawar, (under 13th Finance Commission) is transferred and posted as Munsiff, Udhampur, vice Touseef Ahmad Magray.
95. Mansoor Ahmad Lone, Munsiff/Addl. Spl. Mobile Magistrate, Chandoosea (Baramulla) (under 13th Finance Commission), is transferred and posted as Munsiff, Kupwara, vice Mr. Imtiyaz Ahmad Lone.
96. Prem Sagar, Additional Mobile Magistrate (T), Jammu, is transferred and posted as Additional Mobile Magistrate (T), Udhampur vice Arun Kumar Kotwal.
97. Arun Kumar Kotwal, District Mobile Magistrate (T), Udhampur, is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, Doda (under 13th Finance Commission), vice Naveen Jamwal.
98. Naveen Jamwal, Munsiff/Addl. Spl. Mobile Magistrate, Doda (under 13th Finance Commission), is transferred and posted as Additional Mobile Magistrate (T), Jammu, vice Prem Sagar.
99. Abdul Qayoom Mir, Munsiff/Addl. Spl. Mobile Magistrate, Beerwah(Budgam) (under 13th Finance Commission), is transferred and posted as Munsiff, Handwara, vice Fida Hussain Nayek.
100. Fida Hussain Nayek, Munsiff, Handwara, is transferred and posted as Munsiff, Dooru, vice Mudasir Farooq.
101. Mudasir Farooq, Munsiff, Dooru, is transferred and posted as Munsiff, Aishmuqam, against available vacancy.
102. Mir Wajahat, Munsiff, Pampore, is transferred and posted as Munsiff, Tral, vice Sarfaraz Nawaz.
103. Sarafraz Nawaz, Munsiff, Tral, is transferred and posted as District Mobile Magistrate (T), Rajouri, vice Muzaffar Iqbal Khan, who stand promoted as Sub Judge.
104. Adil Mushtaq, Sub Registrar, Srinagar, is transferred and posted as Munsiff, Pampore, vice Mir Wajahat Hussain.
105. Fayaz Ahmad Qureshi, Munsiff/Addl. Spl. Mobile Magistrate, Kralpora (Kupwara) is transferred and posted as Sub Registrar, Srinagar, vice Adil Mushtaq.

14-7-2015

- 106. Ms. Tabasum, Munsiff/Addl. Spl. Mobile Magistrate, Ganderbal (under 13th Finance Commission), is transferred and posted as Munsiff/District Mobile Magistrate(T), Sopore, vice Iqbal Ahmad Masoodi who stand promoted as Sub Judge.
- 107. Iqbal Ahmad Akhoon, Munsiff/Addl. Spl. Mobile Magistrate, Bandipora (under 13th Finance Commission), is transferred and posted as Munsiff, Ganderbal, against available vacancy.
- 108. Tsewang Phuntsog, Munsiff, Nobra, is transferred and posted as Munsiff, Sankoo, vice Chemit Yurgyal.
- 109. Chemit Yurgyal, Munsiff, Sankoo, is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, Batalik Drass (under 13th Finance Commission), vice Ms. Phuntsog Angmo.
- 110. Ms. Phuntsog Angmo, Munsiff/Addl. Spl Mobile Magistrate, Batalik/Drass (under 13th Finance Commission) is transferred and posted as Munsiff, Nobra, vice Tsewang Phuntsog.

Note: (a) All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.

(b) Officers sent on deputation shall report to concerned Registrar Judicial, High Court of J&K, till their deputation order is received from the Government.

By Order

Kaneez Fatima
14-7-2015
(Kaneez Fatima)
Registrar General

No: 7040-80/GS

Dated: 14.07.2015

Copy to the:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,for information of His Lordship.
- 3. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
- 4. Registrar Vigilance, High Court of J&K, Srinagar,
- 5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,for information.
- 6. All Principal District & Sessions Judges,.....
- 7. Member, J&K Special Tribunal, Jammu/Srinagar,
- 8. Member Secretary, State Legal Services Authority,
- 9. Presiding Officer, MACT, Jammu/Srinagar,
- 10. Presiding Officer, J&K Labour Court and Industrial Tribunal,
- 11. Judicial Member, J&K Sales Tax Tribunal,
- 12. Concerned Judicial Officers,.....
- 13. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar,
- 14. Incharge, Statistical Section, High Court of J&K, Main Wing, Srinagar,for information & necessary action.
- 15. Incharge NIC for uploading the same on website.
- 16. Order file.

Kaneez Fatima
14-7-2015
Registrar General